# GOVERNMENT OF INDIA MINISTRY OF FINANCE

# **DEPARTMENT OF EXPENDITURE**

# **LOK SABHA**

#### **UNSTARRED QUESTION NO. 3074**

To be answered on Friday, January 5, 2018/Pausha 15, 1939 (Saka)

Restoration of Sharing Pattern between Centre and States

# **3074. SHRIMATI RITA TARAI:**

- (a)whether the Union Government considers of restoring the earlier sharing pattern for the Centrally Sponsored Schemes (CSSs) to enable the States to have more resources for their State schemes; and
- (b) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR FINANCE (SHRI P. RADHAKRISHNAN)

recommendations of the the Fourteenth **Finance** Following Commission, devolution of the Central Taxes and Duties has increased by 10% from 32% to 42% giving significant resources at the disposal of the State **Governments** for scheme/project implementation. Based on the recommendations of the Sub-Group of Chief Ministers, after the approval of the Cabinet, NITI Aayog vide its O.M. No. O-11013/02/2015-CSS & CMC dated 17th August, 2016 has issued instruction for Rationalization of Centrally Sponsored Schemes (CSS) including the revised funding pattern at para 4. There is no such proposal of restoring the earlier sharing pattern.

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